

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4101-4103 OF 2004

RADHESHYAM AJITSARIA & ANR.

Appellant (s)

VERSUS

BENGAL CHATKAL MAZDOOR UNION & ORS.

Respondent(s)

(With appln(s) for permission to file lengthy list of dates and with prayer for interim relief and office report)

WITH

SLP(C) NO. 6257-6258 of 2004

(With prayer for interim relief and office report)

Civil Appeal NO. 5906 of 2004

(With prayer for interim relief and office report)

Civil Appeal NO. 5907 of 2004

(With appln. For exemption from filing c/c of the impugned judgment and with prayer for interim relief)

Date: 26/04/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Appellant(s)

Mr. Karim Gulati, Adv.

Mr. Rana Mukherjee, Adv.

Ms. Manju Manot, Adv.

Mrs. Manju Agarwl, Adv.

Mr. Siddharth Gautam, Adv.

Mr. Goodwill Indeevar, Adv.

(In C.A. No. 4101-03/04 & 5906 & 5907/04)

Mr. Jaideep Gupta, Sr. Adv.

Mr. P.C. Sharma, Adv.

Mr. M.K. Michael, Adv.

(in SLP(C) No. 6257-58/04)

Mr. Varinder Kumar Sharma, Adv.

For Respondent(s)

Mr. R.F. Nariman, Sr. Adv.

Mr. Chanchal Kumar Ganguli, Adv.

(for resp. no.1)

Mr. R.K. Jain, Sr. Adv.

Mr. Asheem Mehrotra, Adv.

Mr. Naresh Kumar, Adv.

(for resp. no.4)

Mr. S.K. Bagaria, Sr. Adv.

Mr. Naresh Kumar, Adv.

(for resp. no.9)

Mr. Goodwill Indeevar

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UPON hearing counsel the Court made the following

O R D E R

Mr. Jaideep Gupta, learned Senior Counsel for the Appellants, started his arguments at 3.30 P.M. and was on his legs till the Court rose for the day leaving the matter as part-heard.

To be listed on 27.4.2006 as second part-heard.

(A.D. Sharma)

(Phoolan Wati Arora)

Court Master

Court Master